[Secretary]
join in the said Joint Committee and
communicate to this House the names
of members to be appointed by the Lok
Sabha to the Joint Committee."

12.43 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

FIRST REPORT

भी जगन्नाथ राव जोशी (भोपाल): अध्यक्ष महोदय, मैं लाभ के पदों संबंधी संयुक्त प्रवर समिति का पहला प्रतिवेदन सभा पटल पर रखता हूं।

STATEMENT BY DEPUTY PRIME MINISTER AND MINISTER OF FINANCE ON HIS RECENT VISITS ABROAD

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : The statement I have to make is a long one. May I lay it on the Table?

MR. SPEAKER: Yes.

SHRI MORARJI DESAI : I beg to lay on the Table a statement on my recent visits abroad. [Placed in Library See No. LT-1686/67].

SHRI HEM BARUA (Mangaldai) : Will it be circulated to us?

SHRI MORARJI DESAI : I think so. The office will.

43-1/2 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—contd.

EAKER: Further consideration of the following Motion moved by Shri Madhu Limaye on 22nd November 1967 namely:—

"That this House expresses its want of confidence in the Council of Ministers".

Before we begin, I would like to say this. We have taken the whole of yesterday and today also we will devote the whole day to this. Tomorrow is a non-official day and we do not have much time. So I

think the Prime Minister may reply tomorow immediately after Question Hour. Then Shri Madhu Limaye may have to reply. Meanwhile the Deputy Prime Minister, the Home Minister and the Planning Minister will also say a few words.

SHRI SURENDRANATH DWIVEDY (Kendrapara): All these three today?

MR. SPEAKER: Time is allotted to each party; it is not as though other parties' time is going to be taken by the Ministers. It is not as though the Opposition's time is being taken for that purpose. If one Opposition leader takes one hour, naturally the time for the others will be less. Time is allotted for each party. The Swatantra Party took only 20 minutes yesterday. That means some other member may speak from that party. Each party has got its own time; nobody is encroaching on others' time.

SHRI VASUDEVAN NAIR (Peermade): Bengal Members should be called.

MR. SPEAKER: All Members are the same for me. If the parties concerned want Bengal Members to speak, they may request their Bengal Members to speak. But I cannot say only Bengal Members must speak. It is a general motion of noconfidence, a one-sentence motion.

SHRI HEM BARUA (Mangaldai) : Assam Members should also be called.

MR. SPEAKER: Now I call upon Shri Hanumanthaiya to continue. How long will he take?

SHRI HANUMANTHAIYA (Bangalore): Whatever you give me, I will take.

MR. SPEAKER: No question of giving. After all, he is the Deputy Leader of the Congress Party and a senior Member. Naturally I do not want to ring the bell.

SHRI NATH PAI (Rajapur): How many years of membership does it require to be a senior Member?

MR. SPEAKER: He has been here for three terms.

SHRI NATH PAI: Two.

MR. SPEAKER: Two terms make a member senior.